

interactions. At the national level, the implementation of Smart Cities Mission is being monitored by an Apex Committee headed by Secretary, Ministry of Housing and Urban Affairs. At State level, State level High Powered Steering Committee (HPSC) chaired by the Chief Secretary has been established, besides, Ministry of Housing and Urban Affairs nominee Directors on the Boards of SPVs are also monitoring the progress in respective cities on a regular basis.

Status of SCM in Karnataka

1351. DR. PRABHAKAR KORE: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that Government of Karnataka has failed to utilize the funds released by the Central Government for the development of seven smart cities in Karnataka;
- (b) if so, what is the total amount released to Karnataka State under the programme and the amount spent so far for various works under the project; and
- (c) the reasons for not utilizing the funds and the steps taken by the Central Government, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) As per Smart Cities Mission Statement and Guidelines, the Central Government has allocated a budget of ₹ 500 crore to each Smart City in Karnataka over the Mission period. An equal amount, on a matching basis, will be provided by the State Government/Urban Local Body (ULB). The implementation is to be done by the city level Special Purpose Vehicle (SPV), incorporated under the Companies' Act, 2013 by State and Urban Local Body (ULB) having 50:50 equity share-holding. The SPV plans, appraises, approves, releases funds, implements, manages, operates and monitors the Smart City development projects.

City-wise details of funds released by Government of India (GoI) and funds utilized by State of Karnataka under Smart Cities Mission are given below:—

(Amount in ₹ crore)		
Name of City	Fund released by GoI	Total Utilization
1	2	3
Belagavi	196	46.11
Bengaluru	158	4.96

1	2	3
Davanegere	196	66.57
Hubballi-Dharwad	196	9.44
Mangaluru	117	15.20
Shivamogga	196	13.05
Tumakuru	196	34.88
TOTAL	1255	190.21

Source: MIS, SCM.

The implementation of the Mission at the City level is done by a Special Purpose Vehicle (SPV) created for the purpose. The SPV plan, appraise, approve, release funds, implement, manage, operate, monitor and evaluate the Smart City development projects. The Ministry is regularly interacting with the States/Smart Cities through video conferences, review meetings, field visits, regional workshops etc. at various levels to assess the performance of the cities and to handhold them for improving the same. Besides, the guidance of domain experts participating in the regional workshops, cities also benefit from peer-to-peer learning during these interactions. At the national level, the implementation of Smart Cities Mission is being monitored by an Apex Committee headed by Secretary, Ministry of Housing and Urban Affairs. At State level, State level High Powered Steering Committee (HPSC) chaired by the Chief Secretary has been established, besides, Ministry of Housing and Urban Affairs nominee Directors on the Boards of SPVs are also monitoring the progress in respective cities on a regular basis.

Transfer policy of CPWD employees

†1352. SHRI RAKESH SINHA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of Central Public Works Department (CPWD) employees that are posted in the National Capital for last one decade and not yet transferred;
- (b) the policy of Government regarding transfers; and
- (c) the reasons behind not transferring them?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) The transfer/posting of employees

†Original notice of the question was received in Hindi.